

Declaration of Assets and Liabilities

Year... 2024-25

I, PRIYANKA, son/daughter/wife of RAVI KUMAR,

SO (Est) aged 28 years, belonging to BIHAR LEGISLATIVE ASSEMBLY SECRETARY service and presently working as OFFICE ATTENDANT

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) RAVI KUMAR	Dependant t-1 Name	Dependant-2 Name	Dependant t-3 Etc. Name
(i)	Cash	20,000 /-	50,000 /-	SHIVANSH		
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI, BIHAR VIDHAN MANDAL BRANCH A/c - 39663666886 ₹ 23,826 /- SBI, MAHENDRAPUR A/c - 35104168231 ₹ 6,150 /-	SBI, KHIZERSARAI A/c - 34059483952 ₹ 70,000 /- Approx.	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	SGB - 29 ₹ 16,000 /-	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NIL	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	NIL	MOTOR CYCLE HONDA XP 125 ₹ 1,00,000 /- Approx.	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	40g GOLD ₹ 3,20,000 /- Approx SILVER 200g ₹ 20,000 /- Approx	15g GOLD ₹ 1,00,000 /- Approx	NIL	NIL	NIL
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependan t-2 Name	Dependan- 3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 18.02.2025
(a)	(i) Loans from Banks	SBT, BIHAR VIDHAN MANDAL BRANCH	₹, 6,00,423/-
	(ii) Loans from financial institutions	A/c- 42251328158 NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

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	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	DWSPP5099H	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. Personal Detail

GPF/CPF/PRAN No. :- 110115365695

Gender :- ☐ P (M/F)

Date of Birth :- 06/12/1996 (DD/MM/YYYY)

Class/Group :- ☐ C (A/B/C)

Cadre :- BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT SERVICE
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- JEHANABAD

I hereby declare that the above details are true to the best of my knowledge and belief.

Place: PATNA

Date: 13.02.2025

Signature *Priyanka*

Name of Employee: PRIYANKA

Designation: OFFICE ATTENDANT

Department: BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT

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